

**HARYANA VIDHAN SABHA SECRETARIAT**

**NOTIFICATION**

The 11<sup>th</sup> February, 2010.

No. HVS-LA-35/2010/5                      The following order by the Governor of Haryana  
Dated 11<sup>th</sup> February, 2010 is published for general information :-

“IN EXERCISE OF THE POWERS CONFERRED UPON ME BY CLAUSE (1) OF ARTICLE 174 OF THE CONSTITUTION OF INDIA, I, JAGANNATH PAHADIA, GOVERNOR OF HARYANA HEREBY SUMMON THE HARYANA VIDHAN SABHA, TO MEET IN THE HALL OF THE HARYANA VIDHAN SABHA AT CHANDIGARH ON FRIDAY, THE 5<sup>TH</sup> MARCH, 2010 AT 2.00 P.M.

Dated , Chandigarh,  
The 11<sup>th</sup> February, 2010.

JAGANNATH PAHADIA.”.

SUMIT KUMAR,  
SECRETARY.

Endst. No. HVS-LA-35/2010/1955-82

Dated Chandigarh, the 11<sup>th</sup> February, 2010.

Copy forwarded to :-

1. All Members of the Haryana Vidhan Sabha;
2. The Chief Secretary to Government Haryana, (Political Branch) with 4 spare copies;
3. The Chief Secretary to Government Haryana,( Circulating Branch) with 175 spare copies for distribution amongst the various Administrative Secretaries and their Branches;
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6. The Secretary General, Lok Sabha, Parliament House, New Delhi-110001;
7. The Secretaries of all State Legislative Assemblies/Councils in India;
8. The Secretary to Government of India, Ministry of Law, Department of Legal Affairs, New Delhi;
9. The Secretary to Government of India, Department of Parliamentary Affairs, 92-Parliament House, New Delhi;
10. The Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi;
11. The Librarian, Lok Sabha Secretariat, Parliament House, New Delhi – 110001;
12. The Chief Electoral Officer and Secretary to Government, Haryana, Election Department, Chandigarh;
13. The Registrar, Panjab University, Chandigarh;
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15. The Registrar, Maharshi Dayanand University, Rohtak, Haryana;
16. The Registrar, Guru Jambheshwar University of Science and Technology, Hisar, Haryana;
17. The Registrar, Chaudhary Devi Lal University, Sirsa, Haryana;
18. The Registrar, Chaudhary Charan Singh Haryana Agricultural University, Hisar, Haryana;
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22. The Registrar, YMCA University of Science and Technology Faridabad, Haryana;
23. The Secretary to Government, Haryana, Industries Department, Chandigarh;
24. The Director, Public Relations Department, Haryana, Chandigarh;
25. All Press Representatives accredited to the Haryana State;
26. The Secretary to Governor, Haryana, Chandigarh;
27. The Accountant General (Audit) , Haryana, Chandigarh; and
28. The Advocate General, Haryana, Chandigarh,

for information.

**SECRETARY.**